

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MOUNTHILL REALTY PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	MOUNTHILL REALTY PVT LTD
2.	Date of incorporation of corporate debtor	21/04/2009
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs – RoC- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45209WB2009PTC134676
5.	Address of the registered office and principal office (if any) of corporate debtor	Salt Lake Stadium, Between Gate 1 & 2, 1st Floor, Bhagwandas, Taxi Meter Testing Centre, Salt Lake Kolkata , WB 700098 India
6.	Insolvency commencement date in respect of corporate debtor	9 th December 2019
7.	Estimated date of closure of insolvency resolution process	6 th June 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Aditya Kumar Tibrewal IBBI/IPA-001/IP-P00743/2017-2018/11249
9.	Address and e-mail of the interim resolution professional, as registered with the Board	7C, Kiran Shankar Roy Road, Hasting Chamber, Basement, Kolkata -700 001 adityatibre@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	7C, Kiran Shankar Roy Road, Hasting Chamber, Basement, Kolkata -700001 Email -cirp.mhr@gmail.com
11.	Last date for submission of claims	23 rd December 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the Class: Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Kamal Prakash Singh Insolvency Professional, Regn No: IBBI/IPA-001/IP-P-01722/2019-20/12653, Central Plaza, 41 B.B.Gnguly Street, 5th Floor, Suite No.5E,Kolkata-700012 Email: kamalprakashco@gmail.com 2. Chandra Kumar Jain Insolvency Professional, Regn No: IBBI/IPA001/IP-P00214/2017-18/10414; 18, Rabindra Sarani, Poddar Court, Gate No 1, 8th Floor, Room no 816, Kolkata 700001 Email: ckcacs@yahoo.co.in 3. Mr. Chhedi Rajbhar Insolvency Professional, Regn No: IBBI/IPA-001/IP-P00129/2017-18/10271,C.Rajbhar & Co.,40 Strand Road, Model House, 2nd Floor, Room No. 49, Kolkata-700001,West Bengal Email: crajbharco.ca@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Relevant Forms may be downloaded from the following web link: https://ibbi.gov.in/home/downloads b. Details of AR are available at the address mentioned in Item No 13 above.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Mounthill Realty Private Limited** on 9th December 2019.

The creditors of **Mounthill Realty Private Limited**, are hereby called upon to submit their claims with proof on or before 23rd December 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Homebuyers] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Aditya K. Tibrewal.

Date: 14/12/2019
Place: Kolkata

Aditya Kumar Tibrewal
Interim Resolution Professional
IBBI/IPA-001/IP-P00743/2017-2018/11249